

OFFICE OF
**THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE,
JUDGESHIP OF DAKSHIN DINAJPUR**
- CUM -
**THE DISTRICT JUDGE,
DAKSHIN DINAJPUR AT BALURGHAT**

ENGLISH DEPARTMENT

Dated Balurghat, the 12th April, 2018

NOTIFICATION

INTIMATION OF PERSONALITY TEST (INTERVIEW) FOR THE POST OF PROCESS-SERVER/SUMMON BAILIFF IN THE JUDGESHIP OF DAKSHIN DINAJPUR AS PER EMPLOYMENT NOTIFICATION NO.01/DRC-G DATED 25.01.2018

In view of Resolution No.09/2018 dated 11.04.2018 of the District Recruitment Committee, Dakshin Dinajpur Judgeship and as per the result of the Written Examination held on 25.03.2018 (Sunday), published on 26.03.2018, the following 16 (SIXTEEN) candidates are hereby being called for Personality Test (Interview) against 03 (THREE) vacancies [UR: 01; UR(PwD): 01, OBC-A: 01] in the post of Process-Server/Summon Bailiff in Dakshin Dinajpur Judgeship. The candidates will have to report according to the date, time and venue mentioned below.

Date of Personality Test:	26.04.2018 (Thursday)
Reporting Time:	10:30 AM
Venue:	Office of the District Judge, Dakshin Dinajpur at Balurghat [Balurghat Court]

List of Candidates called for Personality Test (Interview) for the post of Process-Server/ Summon Bailiff (in descending order of Marks Obtained by the candidates)					
Sl. No.	Roll No.	Name	Caste	Category	Marks Obtained in Written Examination
1	18230383	ABHIJIT SAHA	UR	-	86
2	18231110	MIYARAJ MONDAL	OBC-A	-	80
3	18231166	INDROJIT BISWAS	SC	-	80
4	18231106	JAGANNATH BISWAS	UR	-	78
5	18231107	TANMAY GOSWAMI	UR	-	76
6	18231401	SHAHARIAR SK	OBC-A	-	72
7	18230920	SANJU DAS	UR	PwD	70
8	18230353	ABDUS SATTER	OBC-A	-	68
9	18231192	IFTEKHAR HOSSAIN	OBC-A	-	68
10	18231472	MILON SHAIKH	OBC-A	-	68
11	18230989	ILTUT AZAM	OBC-A	-	66
12	18231383	FARUK HASSAN	OBC-A	-	66
13	18231327	MINTU SK	OBC-A	PwD	58
14	18231599	SATYAJIT MONDAL	UR	PwD	52
15	18230560	PARTHA SARATHI SAHOO	UR	PwD	50
16	18231214	BIDHAN CHANDRA SEN	UR	PwD	42

IMPORTANT INSTRUCTIONS TO THE CANDIDATES

1. No new Admit Cards will be issued to the candidates for appearing in the Personality Test (Interview). Concerned candidates will have to bring the Admit Card of the Written Examination held on 25.03.2018 issued by the Chairman, District Recruitment Committee, Dakshin Dinajpur Judgeship along with other documents to appear in the Personality Test (Interview).
2. Candidates are required to bring the following documents in Original along with one self-attested photocopy of each and produce the same at the time of reporting to the Authority on the day of Personality Test (Interview):
 - (i) Admit Card of the Written Examination held on 25.03.2018 issued by the Chairman, District Recruitment Committee, Dakshin Dinajpur Judgeship.
 - (ii) **Age Proof:** Class-VIII pass / School-leaving Certificate or Admit Card of Madhyamik or equivalent Examination issued by competent authority.
 - (iii) **Proof of Identity:** Passport or PAN Card or AADHAAR Card or EPIC (Voter Identity Card) or Driving Licence.
 - (iv) **Proof of Residence:** Passport or AADHAAR Card or EPIC (Voter Identity Card) or Driving Licence.
 - (v) All the Mark-sheets and Certificates upto his highest educational qualification (if applicable).
 - (vi) 02 (TWO) copies of recent passport-size coloured photograph, preferably the one used while filling the Online Application Form.
 - (vii) **Caste Certificate** for the candidates belonging to Scheduled Caste category.
3. Candidates must report at the Venue at the time mentioned to get their documents verified by the Authority.
4. Admission to the Personality Test (Interview) is purely provisional subject to determination of eligibility in terms of the advertisement.
5. Under no circumstances admission to the aforesaid test will be allowed without the Admit Card issued by D.R.C., D/Dinajpur for the Written Examination held on 25.03.2018.
6. No candidate will be allowed to appear in the Personality Test (Interview) if he fails to report at the time specified in this Admit Card.
7. Adoption of any kind of unfair means during the entire process of selection of staff as per Employment Notification No.01/DRC-G dated 25.01.2018 will entail penal action as would be deemed fit by the District Recruitment Committee, Dakshin Dinajpur Judgeship.
8. Candidates have to reach the Venue at their own expenses. No T.A./ D.A. shall be admissible for the purpose.

CANDIDATES ARE ADVISED NOT TO BRING ANY ITEM EXCEPT THOSE REQUIRED FOR THE PURPOSE OF THIS PERSONALITY TEST (INTERVIEW).

CARRYING/ USING ANY TYPE OF CALCULATORS, MOBILE PHONES, GADGETS OF COMMUNICATION IS COMPLETELY PROHIBITED INSIDE THE PREMISES WHERE THE TEST IS BEING CONDUCTED. INFRINGEMENT OF THIS INSTRUCTION WILL ATTRACT PENAL ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS. CANDIDATES ARE ADVISED IN THEIR OWN INTEREST NOT TO BRING ANY OF THE BANNED ITEMS INCLUDING MOBILE PHONES/ PAGERS OR ANY VALUABLE/ COSTLY ITEMS TO THE VENUE OF THE TEST AS ARRANGEMENT FOR SAFEKEEPING CANNOT BE ASSURED. D.R.C., D DINAJPUR WILL NOT BE RESPONSIBLE FOR ANY LOSS IN THIS REGARD.

THERE WILL BE ARRANGEMENT FOR **FRISKING** OF THE CANDIDATES AT THE ENTRY POINT OF THE VENUE. CANDIDATES REFUSING TO UNDERGO FRISKING WILL BE DEBARRED FROM ENTERING THE VENUE.

Sd/- Sudeb Mitra
Chairman,
D.R.C., Dakshin Dinajpur Judgeship
-cum-
District Judge, D/Dinajpur at Balurghat.